COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 344 of 2016

Dated: 20th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NLC India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Samart for R-1

Mr. Vallinayagam for R-2

<u>ORDER</u>

Respondents have not filed any reply as yet. Sufficient time has already been given to them to file reply. Hence, pleadings will be treated as completed.

List the matter for hearing on <u>13.12.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd